

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.210  
**C.P. (IB)/94(AHM)2024**

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

Riddhi Siddhi Recycle Paper LLP Through ITS Authorised .....**Applicant**  
Signatory Manishkumar Bhagvandas Prajapati

.....**Respondent**

**Order delivered on: 12/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Mohammed Arkam Shaikh, Adv.  
For the Respondent : None

**ORDER**

None present for the respondent.

List for further consideration on 30.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**